

ITEM NO.48

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4705/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SURYA NATH YADAV

Respondent(s)

Date : 15-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Ms. Shashank Pachauri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ